

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No.71 OF 2023 (SZ)

IN THE MATTER OF:

Human Rights & Consumer Protection Cell Trust – Regd. No.1/IV/2014
Representation By its Managing Trustee:-
Thakur Rajkumar Singh S/o Late Sri T. Deen Dayal Singh
Aged about 52 years, Occupation – Managing Trustee – HRCPC Trust
BHEL MIG 982, Serilingampally, Hyderabad – 502 032, Telangana State.

..... Applicant

AND

The State of Telangana,
Rep. by its Chief Secretary,
Telangana Secretariat, Hyderabad – 500063, Telangana State.
& 11 Others.

..... Respondents.

REPORT OF THE HYDERABAD METROPOLITAN DEVELOPMENT AUTHORITY (R2)
RUNNING INDEX

Sl.No.	Particulars	Page Nos.
1	Report of the Hyderabad Metropolitan Development Authority (Respondent No.2) dated:17.07.2025	1-2
2	Annexure-I – District Collector, Sangareddy District Lr.No.D1/949/2023, dt:11.06.2025 along with the Re-Preliminary Notification proposals.	3-10
3	Annexure-II – Re-Preliminary Notification No.613/HMDA/LPC/Sangareddy/Re-PN/Outside ORR/2025, dt.26.06.2025 (Re-Preliminary Notification of Varrakunta Lake ID:1000/89 of Bollaram Village, Jinnaram Mandal)	11-13

Place: Hyderabad
Date:19.07.2025


COUNSEL FOR RESPONDENT No.2



Hyderabad Metropolitan Development Authority
Lakes Protection Committee Cell, HMDA
2nd Floor, Swarna Jayanthi Commercial Complex, HMDA, Ameerpet, Hyd.

Lr. No.0310/HMDA/LPC/NGT/Hyd/2024.

Date: 7.07.2025.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI
ORIGINAL APPLICATION NO.71 OF 2023 (SZ)
REPORT ON NGT (SZ) CASE O.A.NO.71 OF 2023

Sub: HMDA – Hon'ble National Green Tribunal - Original Application No.71 of 2023 (SZ) filed by Human Rights and Consumer Protection Cell Trust, Hyderabad before the Hon'ble National Green Tribunal, South Zone, Chennai regarding encroachment of Varra Kunta Cheruvu at Bollaram (V), Jinnaram (M), Sangareddy District by M/s. Greater Infra Projects Pvt. Ltd., - Report submitted – Reg.

- Ref:**
- 1) Orders of the Hon'ble NGT in O.A.No.71 of 2023 (SZ); Dt:05.09.2024.
 - 2) Representation of Director, Greater Infra Projects Pvt. Ltd., Dt:04.02.2025.
 - 3) Report of the District Collector, Sangareddy, Lr.No.D1/949/2023; Dt:15.02.2025 along with the spot inspection report of Varra Kunta Lake.
 - 4) Orders of the Hon'ble NGT in O.A.No.71 of 2023 (SZ); Dt: 03.04.2025.
 - 5) This office Lr.No.0310/HMDA/LPC/NGT/Hyd/2024, dt.28.04.2025 addressed to Hon'ble NGT.
 - 6) District Collector, Sangareddy District, Lr.No.D1/949/2023, dt:11.06.2025.
 - 7) Orders of Hon'ble NGT in O.A.No.71 of 2023 (SZ); dt.20.06.2025.
 - 8) Email dt.01.07.2025 of Sai Krishnan Advocate for Hon'ble NGT (SZ), Chennai.

I invite kind attention to the subject and reference cited. Vide reference 7th cited the Hon'ble National Green Tribunal (NGT) has directed to submit the further report in O. A. No. 71 of 2023.

In this regard it is to submit that vide reference 6th cited, the Collector, Sangareddy District has submitted the Re-Preliminary Notification proposals of Varrakunta, Lake ID:1000/89 of Bollaram (V) Jinnaram (M), Sangareddy District. Accordingly, vide this office Notification No.613/HMDA/LPC/Sangareddy/Re-

2


PN/Outside ORR/2025, dt.26.06.2025 Re-Preliminary Notification of Varrakunta Lake ID:1000/89 of Bollaram (V) Jinnaram (M) has been issued and placed in the HMDA website www.hmda.gov.in.

The copy of the Re-PN proposals received from the District Collector, Sangareddy along with FTL & Cadastral maps and copy of the Re-PN Notification dt:26.06.2025 are herewith enclosed for kind perusal and consideration of the Hon'ble Tribunal.

The above report is submitted with a request that the statement/report may kindly be recorded and considered.

Encl: As above.

Yours faithfully


Metropolitan Commissioner
HMDA.



From
Smt. Kranthi Valluru, I.A.S.,
District Collector,
Sangareddy.



To
The Chairman
Lake Protection Committee &
Metropolitan Commissioner,
Hyderabad Metropolitan
Development Authority,
Swarna Jayanthi Complex,
Sanjeeva Reddy Nagar Rd,
Ameerpet, Hyderabad-38

Lr.No.D1/949/2023, Dated: 11.06.2025.

Sir,

Sub: - Water Bodies - Sangareddy District - Jinnaram (M) - Bollaram (V) - Encroachment in Varra Kunta Water Body by Greater Infra Projects in Sy.No.82 of Bollaram (V) - Hon'ble NGT (SZ), Chennai passed orders directing the District Collector to conduct enquiry on encroachment of Varrakunta Water Body of Bollaram (V) of Jinnaram (M) and file report - Committee Constituted for conduct a Joint Inspection of the Water Body - Report submitted - further report called for - Re-PN proposals Submitted - Reg.

- Ref:-
1. The Hon'ble National Green Tribunal (SZ), Chennai, Orders in O.A.No.71 of 2023 Dated. 05.09.2024.
 2. This office, Lr. No. D1/949/2023, Dt: 15.02.2025.
 3. The Metropolitan Commissioner, HMDA, Lr. No. 0310/HMDA/LPC/NGT/HYD/2024, Dt: 28.04.2025. (Report submitted to the Hon'ble NGT, Chennai).
 4. The Revenue Divisional Officer, Sangareddy, Lr. No. A2/3651/2019, Dt: 26.05.2025.

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Kind attention is invited to the references cited and submit that vide ref. 3rd cited, the Metropolitan Commissioner, HMDA has submitted a report to the Hon'ble NGT, Chennai stating that, "the Preliminary Notification of Varrakunta, Lake ID:1000/89 of Bollaram Village, Jinnaram Mandal issued dated: 27.02.2018 is found to be erroneous. Hence, the District Collector, Sangareddy has been requested to re-examine the matter with ground status and to submit revised Preliminary Notification proposals of Varra kunta, Lake ID:1000/89 of Bollaram Village, Jinnaram Mandal which is under process and will be finalized within (15) days. Once the PN is issued, Final Notification will be issued subsequently as per due procedure"

4

Further submit that vide ref. 4th cited, the RDO, Sangareddy has submitted the Preliminary Notification Proposals of Varra Kunta (ID: 1000/89) for taking further necessary action.

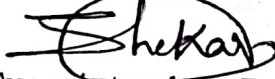
In this regard, the Preliminary Notification Proposals of Varra Kunta, Lake Id No. 1000/89, Bollaram Village of Jinnaram Mandal is submitted herewith for issue of Re-Preliminary Notification.

Yours faithfully,

Sd/-

District Collector,
Sangareddy

//Attested//



Superintendent-D
Collectorate, Sangareddy

CHECKSLIP TO BE SUBMITTED ALONG WITH LAKE MAPS

NAME OF THE LAKE: VARRA KUNTA

LAKE ID: 1000-89

MANDAL: Jinnaram

DISTRICT: Sangareddy.

5

s. No.	Check List	Remarks (Yes / No)
1	Lake survey conducted as a team comprising of M/s AARVEE Associates (Consultant), irrigation and Revenue officials.	Yes
2	The FTL, Cadastral, NRSA and LS maps are prepared based on physical survey conducted and enclosed.	Yes
3	The FTL maps prepared are verified with Google Earth maps.	Yes
4	The FTL maps prepared are verified with Village maps	Yes
5	The FTL maps prepared are verified with Survey of India, Topo sheet maps	Yes
6	The cadastral maps are prepared duly Superimposing FTL map on village map	Yes
7	The Cadastral maps are prepared duly marking the Correct Survey No's Based on the revenue records.	Yes
8	The Buffer Zone is provided as per G.O.MS. No., 168 of MA&UD Dept. Dated 07.04.2012 and as per the instructions given in the LPC meeting minutes.	Yes
9	The FTL map is certified by the concerned irrigation officials	Yes
10	The satellite imagery for the Years 1992, 2002 and 2012, FTL, Cadastral and NRSA and LS maps enclosed with the proposal for each lake.	Yes

**M/s Aarvee Associates
Representative**

[Signature]
**AEE
Irrigation**

[Signature]
**DEE
Irrigation**

[Signature]
**EE
Irrigation**

**surveyor
Jinnaram Mandal**

[Signature]
**Tahsildar
Jinnaram Mandal**

[Signature]
**RDO
Sangareddy**

Note: Check slip should be signed by the above officials and shall be submitted Along with the Proposal for each lake notification through the Additional Collector (LOCAL BODIES).

6



NOTE:

1. ALL LEVELS ARE IN METRES.

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LEGEND :

FULL TANK LEVEL

BUND

WATER SPREAD AREA AS PER 2012 IMAGE




*Department
Ref*

Ranj


Ramesh
Revenue Divisional Officer
Sangareddy Division
Executive Engineer, I&CDD
Irrigation Division, No-1, Sangareddy

Drawn	Description	Date	Signature
	Draft Copy		

Client :  **HYDERABAD METROPOLITAN DEVELOPMENT AUTHORITY**

Project : SURVEY OF LAKES IN EXTENDED HMDA AREA

Title : SATELLITE IMAGE OF VARRA KUNTA (ID -1000-89) BOLLARAM (V), JINNARAM (M), SANGAREDDY (D)

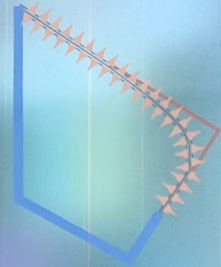
Consultants :  aarvee associates aarn@aarveeassociates.com aarn@aarveeassociates.com 108, 4th Floor, 20th Street, Hyderabad, India Tel: +91-80-2727000 Fax: +91-80-2727001 www.aarveeassociates.com	Scale	1:7000
	Drawn	A.Sridhar
	Checked	Toufiq
	Approved	V.Varnal
	Sheet No.	1

NOTE:
1. ALL LEVELS ARE IN METRES.

LEGEND :

- FULL TANK LEVEL 
- BUND 
- WATER SPREAD AREA AS PER 2002 IMAGE 
- NO WATER 


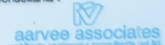
7



Approved
AEE

Ranjit

Sham
Executive Engineer, I&CAD
Irrigation Division, No-1, Sangareddy

RD	Draft Copy		
Rev.	Description	Date	Signature
Client :		 HYDERABAD METROPOLITAN DEVELOPMENT AUTHORITY	
Project :		SURVEY OF LAKES IN EXTENDED HMDA AREA	
Title :		SATELLITE IMAGE OF VARRA KUNTA (ID -1000-89) BOLLARAM (V), JINNARAM (M), SANGAREDDY (D)	
Consultants :		Scale	1:7000
 <small>aarvee associates</small> <small>Architects, Engineers, Planners, Surveyors, I&CAD</small> <small>Service Providers, Design Consultants, E&P, Environmentalists</small> <small>104, 1st Floor, Hyderabad Road, Sangareddy, Telangana, India</small> <small>Mobile: 9849118888, 9849118889, 9849118890</small> <small>Website: www.aarveeassociates.com</small>		Drawn	A.Srikhar
		Checked	Ganesh
		Approved	Toufiq
		Approved	V.Venmal
Drp. No.	AV/RR/1068/ID -1000/89	Sheet No.	1 Date 15-05-2025

8



NOTE:

1. ALL LEVELS ARE IN METRES.

R 0

LEGEND :

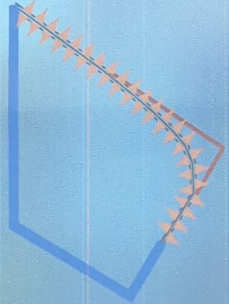
FULL TANK LEVEL

BUND

WATER SPREAD AREA AS PER 1992 IMAGE



NO WATER




M. Mahesh
A.E.P.

K. Ravi


Sham
Executive Engineer, I&CADD
Irrigation Division, No-1, Sangareddy.

RD	Draft Copy		
Revn.	Description	Date	Signature

Client :  **HYDERABAD METROPOLITAN DEVELOPMENT AUTHORITY**

Project : **SURVEY OF LAKES IN EXTENDED HMDA AREA**

SATELLITE IMAGE OF VARRA KUNTA (ID -1000-89) BOLLARAM (V), JINNARAM (M), SANGAREDDY (D)

Consultants :  aarvee associates architects engineers consultants civil, electrical, mechanical, plumbing, fire, hvac, interior design, landscape, etc. Toll Free: 1800-200-0000 Fax: +91-40-2620007 www.aarveeassociates.com	Scale	1:2000
	Deskt	A.Sridhar
	Drawn	Ganesh
	Checked	Toufeeq
	Approved	V.Venka

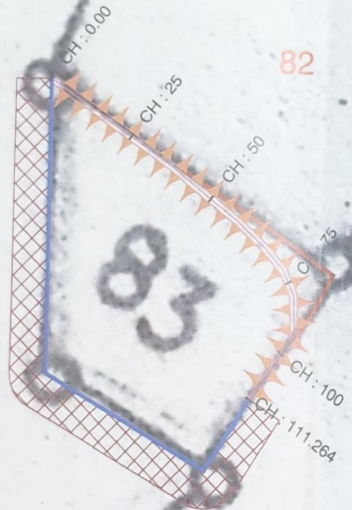
Drwg. No.	AA/IRR/1668/D-1000/89	Sheet No.	1	Date	15-05-2025
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82



NOTE

1. ALL LEVELS ARE IN METRES
2. FTLAS PER THE JOINT FIELD VERIFICATION OF REVENUE & IRRIGATION AUTHORITIES ON 04/07/2019

R 1

LEGEND:

- FULL TANK LEVEL (FTL)
- EXISTING FTL PILLAR
- TOE LINE
- GPS CONTROL POINTS
- BUND TOP
- BT ROAD
- CART TRACK
- ROCK / BOULDERS
- CHURCH / TEMPLE / MOSQUE
- TCMB / CHATRI / GRAVES
- BORE WELL POINT
- POWER LINE WITH POLE
- TRANSFORMER
- HT-TOWER
- WATER SPREAD
- WELL
- BUILDINGS
- COMPOUND WALL
- INLET / OUTLET
- TREE
- CULVERT
- DRAIN / STREAM
- FENCING
- RAILWAY TRACK
- VILLAGE BOUNDARY
- BUFFER ZONE 8m FROM FTL LINE
- BUND SHIKAM

LAKE DETAILS:

1. PRESENT WATER SPREAD AREA : -
2. AREA OF THE TANK UP TO FTL : 0.957 Acres
3. WATER LEVEL : -
4. FULL TANK LEVEL (FTL) : As Per Shikam Land
5. FULL TANK LEVEL PERIMETER : 259.067 m
6. BUND LENGTH : 111.264m
7. DATE OF SURVEY : 30-4-2025

NOTE: Survey Conducted in the Presence of Irrigation & Revenue Department

Roham
Executive Engineer, I&CADD
 Irrigation Division, No-1, Sangareddy.

M. S. S. S. S.
Tahsildar
 Jinnaram Mandal

Ram
Dy. Executive Engineer
 I.B. Sub-Division, Patancheru

[Signature]
Revenue Divisional Officer
 Sangareddy Division

[Signature]
M/S
Jinnaram (G)

[Signature]
A22

R1	Corrected As per REV & IRR	15-05-2025	
Rev.	Description	Date	Signature
Client: HYDERABAD METROPOLITAN DEVELOPMENT AUTHORITY			
Project: SURVEY OF LAKES IN EXTENDED HMDA AREA			
Title: CADASTRAL MAP OF VARRA KUNTA (ID -1000-89) BOLLARAM (V), JINNARAM (M), SANGAREDDY (D)			
Consultants:		Scale: 1:6000	
		Drawn: Ganesh	
		Checked: Touleeq	
		Approved: V.Vamsi	
Eng. No.	AA/IRR/1669/10-1000-89	Sheet No.	1 Date 15-05-2025

**Hyderabad Metropolitan Development Authority**

Lakes Protection Committee Cell, HMDA

2nd Floor, Swarna Jayanthi Commercial Complex, Ameerpet, HyderabadNo.613/HMDA/LPC/Sangareddy/Re-PN/Outside ORR/2025, dt:26.06.2025**NOTIFICATION OF FULL TANK LEVEL BOUNDARIES AND BUFFER ZONES OF LAKES/WATER BODIES IN HYDERABAD METROPOLITAN REGION**

The Hyderabad Metropolitan Development Authority is constituted under the provisions of HMDA act, 2008 for the purpose of planning, co-ordination, supervising, promoting and securing the planned development of the Hyderabad Metropolitan Region.

The Hyderabad Metropolitan Region has large number of lakes and water bodies which are of very important to the Hyderabad Metropolitan Region for many reasons, including some as mentioned below:

- Recharging of ground water to meet various uses.
- To serve as lung spaces for the large urban population.
- For maintaining ecological balance.
- Maintain the unique character of Lake Eco System of the Region.
- For developing the foreshore areas as recreational zones.

In order to ensure Preservation and Protection of lakes and water bodies in HMDA Area, the Government has constituted a Lakes Protection Committee (LPC) Cell, vide G. O. Ms. No. 157, MA & UD (I1) Department, dated 06.04.2010.

The functions of the Lakes Protection Committee (LPC) Cell include listing of lakes in HMDA Area, FTL Demarcation, Protection of FTL areas through concerned Authorities from encroachment, taking up wide publicity and awareness campaign for protection of the lakes etc.

Accordingly, the Lakes Protection Committee Cell has taken up the identification and listing of Lakes/Water Bodies in the HMDA Area, involving the field staff of Revenue Department, Irrigation Department and the Local Bodies.

Condt.....

Lake maps are being prepared showing Full Tank Level (FTL) Boundaries, Lat.-Long. co-ordinates and Buffer Zones all around the lakes, and subsequently superimposed with Revenue survey numbers of the relevant part of village map.

Restriction of Building Activity in the Vicinity of Water Bodies.

(As per Building Rules issued vide G. O. 168, MA&UD (M) Dept., dated 07.04.2012 & G. O. Ms. No. 7, MA&UD (M1) Dept., dated 05.01.2016.)

- (i) No building/development activity shall be allowed in the bed of water bodies like river or nala and in the Full Tank Level (FTL) of any lake, pond, Cheruvu or kunta / shikam lands, unless and otherwise stated, the area and the Full Tank Level (FTL) of a Lake/Kunta shall be reckoned as measured and as certified by the Irrigation Department and Revenue Department.
- (ii) The above water bodies and Water courses shall be maintained as Recreational / Green Buffer Zone and no building activity shall be carried out within:
 - (1) 50 mtr. from the boundary of the river within the Municipal Corporation/ Municipality/Nagara Panchayat/HMDA/UDA limits. The boundary of the river shall be as fixed and certified by the Irrigation Department and Revenue Department as per the G. O. Ms. No. 7, MA&UD (M1) Dept., dated 05.01.2016.
 - (2) 30 mtr. from the FTL boundary of Lakes/Tanks/Kuntas of area 10 Ha and above and 12 feet walking/cycling track within the 30 mtr buffer strip may be provided as per the G. O. Ms. No. 7, MA&UD (M1) Dept., dated 05.01.2016.
 - (3) 9 mtr. from the FTL boundary of Lakes/Tanks/Kuntas of area less than 10Ha / shikam lands.
 - (4) 9 mtr. from the defined boundary of Canal, Vagu, Nala, Storm Water Drain of width more than 10m.
 - (5) 2 mtr. from the defined boundary of Canal, Vagu, Nala, Storm Water Drain of width up to 10m.

List of Lake for Re-Preliminary Notified Outside ORR (01 Nos)
Pertaining to Sangareddy District.

S. No.	Lake ID	Lake Name	Village	Mandal	District
1	1000/89	Varra kunta	Bollaram	Jinnaram	Sangareddy


Chairman, Lakes Protection Committee Cell &
Metropolitan Commissioner, HMDA.





